राज्य	(आंकड़े लाख में)
मेघालय	0.07
मिजोर <b>म</b>	0.05
नागालैंड	0.04
उड़ीसा	1.26
पंजाब	7.02
राजस्थान	8.50
सिविकम	.0.02
तमिलनाडु	13.91
त्रिपुरा	0.32
उत्तर प्रदेश	14.87
पश्चिम बंगाल	9.35
संघ राज्य क्षेत्र	
अंडमान और निकोबार	0.12
चंडीगढ़	0.81
दादरा और नागर हवेली	0.01
दिल्ली	7.95
दमन और द्वीयू	0.02
लक्ष्यद्वीप	0.00
पांडिचेरी	0.46

## Poverty alleviation schemes in the North-Eastern region

\*234. DR. B.B. DUTTA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether any poverty alleviation schemes are under implementation in the North-Eastern region;
  - (b) if so, the details thereof;
- (c) what has been the performance of these schemes during the last four years; and
- (d) the manner in which these schemes have benefited the poor of the region?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) to (d) The major poverty alleviation programmes/schemes being implemented by the Centre in all the States/UTs including the states on North-Eastern region in rural areas of the country are (i) Integrated Rural Development Programme (ii) Jawahar Rozgar Yojana (JRY) and (iii) Employment Assurance Schemes (EAS)/

Under IRDP, persons below the poverty line are provided subsidy and term credit through

financial institutions to take up selfemployment activities. The target group under the scheme covers small and marginal farmers, agricultural labourers and rural artisans. JRY and EAS are wage employment programmes aiming to provide additional gainful employment to the unemployed and under employed persons in the rural areas. The Employment Assurance Scheme is being implemented w.e.f. 2.10.93 in backward blocks. This scheme provides assured employment for 100 days of manual work to those persons of 18 years and below 60 years of age who are in need of employment and seeking it. Million Wells Scheme is another scheme that provide irrigation facilities through open wells to poor farmers.

The physical performance of these schemes during the last four year in North-Eastern states are given in Annexures I to III. *[See Appendix* 178 *Annexure No.* 28A].

## **Difficulties in Drawal of Pension**

\*236. SHRIMATI MALTI SHARMA: SHRI RAJNATH SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that the retired Central Government employees are facing great difficulties in drawing their pension from nationalised banks in Pauri Garhwal, Uttar Pradesh, and are not getting their DA amount/ arrears on time;
- (b) whether Government have received any representations/complaints from the retired persons in this regard;
- (c) if so, the details thereof and whether Government propose to issue any directions to the banks in this regard; and
  - (d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S. R. BALA-SUBRAMONIYAN): (a) to (d) From time to time, the Government do receive representations from the retired pensioners and certain Pensioners' Associations regarding delays in payments of pensions from Public Sector Banks. There are standing instructions